

OFFICE OF THE DISTRICT JUDGE, NADIA
AT KRISHNAGAR
(ENGLISH DEPARTMENT)

O R D E R

No.166

Dated, Krishnagar, 17th May, 2021

The Government of West Bengal by order dated 15.05.2021 has declared lockdown in the State to remain in effect from 6 a.m. of Sunday, 16th May, 2021 to 6 p.m. of Sunday, 30th May, 2021 in public and collective interest.

By Notification No.2180-RG dated 16.05.2021 of the Hon'ble High Court at Calcutta, the Hon'ble Court resolved that the subordinate courts shall regulate their functions in a restricted manner and District Judges have been requested to act in accordance with the direction passed by the Hon'ble Court.

Indian Railways' Eastern Railway zone, in a statement, said that the operations of all local, suburban and EMU train services in West Bengal will continue to remain suspended till further advice as the 15-day COVID 19-induced lockdown came into effect in the state.

The following roster of working of Courts in the District of Nadia is made to be adopted and implemented with effect from 17th May, 2021 till 29th May, 2021:

ROSTER OF COURTS

SADAR SUB-DIVISION

Sl.No	Description of Courts	Functional weekdays
1.	District and Sessions Judge	Monday, Wednesday and Friday
2.	ADJ 1 st , 2 nd , 3 rd , 4 th , and 5 th Courts	Monday, Wednesday and Friday
3.	ADJ, FTC 1 st , 2 nd , 3 rd , 4 th and CJ (SD) 1 st , 2 nd and 3 rd Courts	Monday, Wednesday and Thursday
4.	Civil Judge (JD), 1 st , 2 nd , 3 rd and Addl. Courts	Monday, Thursday, Friday

RANAGHAT SUB-DIVISION

Sl.No	Description of Courts	Functional weekdays
1.	ADJ Court	Monday, Wednesday and Friday
2.	ADJ FTC and CJ (SD) Courts	Monday, Wednesday and Thursday
3.	Civil Judge (JD), 1 st and 2 nd Courts	Monday, Thursday, Friday

KALYANI SUB-DIVISION

Sl.No	Description of Courts	Functional weekdays
1.	ADJ Court	Monday, Wednesday and Friday
2.	ADJ FTC and CJ (SD) Courts	Monday, Wednesday and Thursday
3.	Civil Judge (JD)	Monday, Thursday, Friday

TEHATTA SUB-DIVISION

Sl.No	Description of Courts	Functional weekdays
1.	ADJ Court	Monday, Wednesday and Friday
2.	CJ (SD) Court	Monday, Wednesday and Thursday
3.	Civil Judge (JD) Court	Monday, Thursday, Friday

NABADWIP SUB-DIVISION

Sl.No	Description of Courts	Functional weekdays
1.	ADJ Court	Monday, Wednesday and Friday
2.	Civil Judge (JD) Court	Monday, Thursday, Friday

ROSTER OF OTHER DEPARTMENTS OF ALL SUB-DIVISIONS

Sl.No	Departments	Functional weekdays
1.	Nezarath Department	All Working Days (staff will be detained rotationally)
2.	Filing Counter	All Working Days (staff will be detained rotationally)
3.	Accounts Department	Monday, Wednesday, Friday
4.	Copying Department	Monday, Wednesday, Friday
5.	District Record Room	Monday, Wednesday, Friday
6.	Forms & Stationery Department	Monday, Wednesday, Friday

The night guards shall perform their duties as usual.

The ordinary hours (Judicial hours) for sitting of all Courts for the purpose of hearing of application cases shall be from 11.00 a.m. up to 03.00 p.m. There shall be an interval (not exceeding half an hour) at 1.30 p.m.

Only urgent application/s or matter/s, civil or criminal, in suits/appeals/misc. cases etc., shall be taken up by the Judges to avoid overcrowding, reduce footfalls, density and pressure. Bail applications and applications for interim orders shall be treated as urgent applications. No adverse orders shall be made in any case for non-appearance of Learned Lawyers/s for the parties.

No case shall be taken up for examination of witnesses. Presiding Officers may get ready judgments in cases fixed for delivery of judgments and pronounce judgments.

The corona pandemic has upended people's lives and gripped one and all with panic, fear and anxiety. All concerned shall strictly abide by Covid-19 protocol regarding wearing of masks, social distancing etc., during vacation court hearings to prevent the spread of the pandemic. No litigant shall be permitted inside court room/s during hearing keeping in view the phenomenal surge in corona virus cases and the need to contain it.

Learned Chief Judicial Magistrate shall prepare roster for her Court and establishment and direct the Learned ACJMs of sub-divisions to prepare roster for their Courts and establishments.

The orders made by presiding officers of respective courts regarding rotation of staff ensuring attendance of not more than 50% staff strength shall remain suspended as Courts have been made functional during this lockdown period on 50% of the working days.

This order be communicated to the Hon'ble Court at Calcutta through e-mail.

Considering the prevailing circumstances arising out of Covid-19 pandemic, the order be circulated among all judicial officers and all concerned via electronic mode of communication.

The order be also uploaded in the official website of the District judiciary for the information of the Learned Lawyers, staff and litigant public at large.

Inform all concerned.

Sd/-

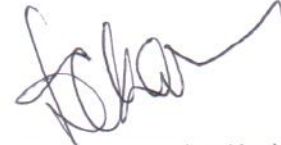
(Dulal Chandra Kar)
District Judge, Nadia

Memo No.815 (74)/XV-1A,

Dated, Krishnagar, 17th May, 2021

Copy forwarded for information and necessary action to the:

- 1-9: Addl. Dist. & Sessions Judge, Court, Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.
- 10-15: Addl. Dist. & Sessions Judge, FTC Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.
- 16-21: Civil Judge, Senior Division, Court, Krishnagar/Ranaghat/Tehatta/Kalyani.
- 22: Chief Judicial Magistrate, Nadia at Krishnagar.
- 23 - 26: Addl Chief Judicial Magistrate, Krishnagar/Ranaghat/Kalyani/Tehatta.
- 27-37: JM, 2nd / 3rd / 4th / 5th / 6th / Railway Court, Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.
- 38-46: CJ (JD), 1st / 2nd / 3rd / Addl. Court, Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.
- 47-51: Judge-in-Charge, Accounts/Nezarath/Civil Copying/DRR/Forms & Stationary Deptt, Sadar.
- 52: Principal Magistrate, Juvenile Justice Board, Krishnagar, Nadia.
- 53: Public Prosecutor, Nadia at Krishnagar.
- 54: Government Pleader, Nadia at Krishnagar.
- 55: District Magistrate, Nadia at Krishnagar.
- 56: Superintendent of Police, Krishnagar Police District.
- 57: Superintendent of Police, Ranaghat Police District.
- 58: President/Secretary, District Bar Association, Krishnagar.
- 59: President/Secretary, Krishnagar Bar Association, Krishnagar.
- 60: President/Secretary, Criminal Court Bar Association, Krishnagar.
- 61: President/Secretary, Munsif Court Bar Association, Krishnagar.
- 62: President/Secretary, Ranaghat Court Bar Association, Ranaghat.
- 63: President/Secretary, Kalyani Court Bar Association, Kalyani.
- 64: President/Secretary, Tehatta Court Bar Association, Tehatta.
- 65: President/Secretary, Nabadwip Court Bar Association, Nabadwip.
- 66-69: Superintendent, Correctional Home, Krishnagar/Tehatta/Ranaghat/Kalyani.
- 70: Court Inspector, Sadar Court, Krishnagar.
- 71: GRO, Sadar/ Tehatta/Ranaghat/Kalyani/Nabadwip.
- 72: Nodal Officer/System Officer, e-Court Project, Nadia.
- 73: Order Book.
- 74: Office File.



(Dulal Chandra Kar)
District Judge, Nadia